

Appointment Section
Dated, Patna the 7th January, 2021

Whereas a disciplinary proceeding against Sri Sudhir Kumar Sinha, C.J.M.,

Non , the report , Hon'ble Court in exercise of the powers conferred by Section 11 Sir 1>-i'ule (1) of Rule 6 of the Bihar Judicial Service (Classification, Control and Apportionment) Rules, 2020, hereby places the said Sri Sudhir Kumar Sinha, C.J.M., under suspension with immediate effect until the expiry of the enquiry and until further orders with his headquarters attached with the District Judge's at Motihari.

It is further ordered that during the period that this order shall remain in force, the said, Sri Sudhir Kumar Sinha, C.J.M., Motihari shall not leave the station without obtaining the previous permission.

The officer shall be entitled to get subsistence allowance as per Rule 96 of the Bihar Service Code during the suspension period.

By order of the Hon'ble Court

Sd/-N.K.Pandey

Registrar General

Memo No. _____/XXIX-01-2021/A.D.(Appt.)/ Dated, Patna the 7th January, 2021

Copy forwarded to the District and Sessions Judge, East Champaran at Motihari with a request to serve a copy of this order upon Sri Sudhir Kumar Sinha, C.J.M., Motihari immediately with a direction to him to make over charge of his office immediately on receipt of this order.

Sd/-N.K.Pandey
Registrar General

Memo No. _____/_____ / Dated, Patna, the 7th January, 2021

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna with a request to issue necessary direction to the authority concerned for issuance of pay-slip for subsistence allowance / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gai ghat, Patna / Member Secretary, Bihar State Services Authority, Bridle-Marg, Patna / Registrar (first), Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim Section -11 Patna / J.R.-curia-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-I I, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Financial Officer, Patna High Court, Patna for information and necessary action.

Registrar General